

ITEM NO. 43

COURT NO.9

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5598/2007
(From the judgement and order dated 27/07/2007 in CRLMA No.
7554/2007 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

BILAL NOORMIYA SHEIKH

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(With appln(s) for bail and office report)

Date: 22/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Ms. Kamini Jaiswal,Adv.

For Respondent(s)

Mr. Yashank Adhyaru, Sr. Adv.

Ms. Hemantika Wahi,Adv.

UPON hearing counsel the Court made the following
ORDER

List next week.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master